

F.No. P.15025/6/2004-PFS/FSSAI
Food Safety and Standards Authority of India
(Ministry of Health and Family Welfare)
FDA bhawan, Kotla Road,
New Delhi.

Dated: 21st, November, 2014

Iron filings in tea.

In continuation of the statutory advisory dated 23rd May, 2014 issued by this authority regarding the limit of iron filings in tea (150mg/kg), it has been decided to extend the timeline up to 23rd May, 2015. It is also stated that specific prosecution may not be launched within the prescribed limit of iron filings in tea as mentioned above up to 23rd May, 2015 or till further order whichever is earlier.

2. Suitable instruction may kindly be issued to the enforcement staff in this regard.

This order issues with the approval of the Competent Authority by virtue of power conferred on FSSAI under 16(5) of Food Safety and Standards Act, 2006.


(S.Dave)
Advisor

To,
All Food Safety commissioners of States/ UTs